

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:79
ANSWERED ON:18.11.2002
EXPORT OF WHEAT
BHUPENDRASINH PRABHATSINH SOLANKI

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have failed to explore markets to promote export of wheat;
- (b) if so, whether the Government are now contemplating to take some specific steps to boost export of wheat; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)to(c): In view of the surplus stocks in Central Pool, Government had decided in November,2000 to offer wheat for export. Public Sector Undertakings, State Agencies and private exporters have been offered wheat for export purposes. Various promotional measures have been taken by the Government to boost export of foodgrains from the Central Pool. Details in this regard are:

- (i) Quantitative Restrictions (QRs) on export of rice, wheat and wheat products have been removed subject to the condition that the stocks in the Central Pool would not be lower than a particular level of wheat at any point of time.
- (ii) There are no procedural restrictions like registration with APEDA in case of export of wheat products and non-basmati rice.
- (iii) Exporters have been allowed to lift stocks from the depots of FCI according to their choice.
- (iv) An empowered Standing Committee on Exports has been set up to take expeditious decisions on matters relating to export of foodgrains regularly.
- (v) In order to offer a stable price regime, the Government has decided to fix the offer price of export of wheat and rice from the Central Pool for a period of 3 months, with an additional month given for lifting of stocks, and to announce the prices 45 days in advance before the commencement of the concerned quarter.
- (vi) Post-delivery and other related expenses are being allowed to the exporters.